

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:547  
ANSWERED ON:26.11.2012  
SCHEMES TO BOOST EXPORTS  
Adhi Sankar Shri ;Gandhi Shri Feroze Varun

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether certain sectors in the country have been affected adversely due to the world economy slowdown;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to provide incentives specifically to these sectors;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has requested the Ministry of Finance to expeditiously notify a scheme announced recently to boost overseas shipments and if so, the details thereof; and
- (f) whether the scheme is likely to reduce transaction costs and help in making Indian exports more competitive and achieving the export target?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) During the period 2012-13 (April-October), India's exports have fallen by 6 % over the same period last year. Major decline has been noticed in exports of Engineering goods, Electronics goods, Gems & Jewellery, Textiles including Ready made garments and petroleum products during this period.

(c) & (d) The Government reviews performance of export sectors at regular intervals and takes remedial measures for providing incentives whenever needed to boost export. Incentives are provided in the form of duty credit scrip under the Foreign Trade Policy schemes such as Focus Product Scheme, Focus Market Scheme and Vishesh Krishi & Gram Udyog Yojana. Details of these Schemes are available in the website of DGFT at [www.dgft.gov.in](http://www.dgft.gov.in). Last such incentives were announced on 5th June, 2012 to promote exports.

(e) Yes, Madam. Department of Commerce has written to Ministry of Finance about Post-Export EPCG Scheme. Under the scheme flexibility has been provided to exporters for importing capital goods on payment of duty, based on which an Export Obligation at a level of 85% to the original shall be stipulated. Thereafter, the exporter will be entitled to obtain Duty Free Scrips in proportion to the actual exports effected, thereby doing away with the requirement of monitoring the Export Obligation.

(f) This scheme like any other scheme is designed to reduce transaction cost and help in making Indian exports more competitive.